

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

TRANSFER PETITION (CRL.) NO(s). 337 OF 2006

ALKA RAI

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With office report)

Date: 28/02/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. S.K. Verma,Adv.

For Respondent(s)

Mr. Sandeep Chaturvedi, Adv.

Mr. P. Parmeswaran,Adv.

UPON hearing counsel the Court made the following

O R D E R

The prayer in Crl. M. P.No. 1711 of 2007 stands allowed.

Office to send notice to unserved respondent Nos. 1, 2, 4 to 6 and 9  
, as

sought for, in para 3 of the application.

Needless to state that the petitioner shall take steps as per Rules, within a week.

The learned counsel for the petitioner has submitted that the petitioner will be taking fresh steps to serve notice on respondent Nos. 7 and 8 with in two weeks.

List again on 28.3.2007.

(B. Sudheendra Kumar)

Registrar